

STATEMENT*Statement showing Off-Take of Rice in Gujarat Region*

(Fig. in MTs)

Month	Quantity Allotted	Quantity Lifted
April, 1995	34,500	11,200
May, 1995	34,500	18,700
June, 1995	34,500	18,600
July, 1995	34,500	15,500
August, 1995	34,500	14,400
September, 1995	34,500	19,100
October, 1995	34,500	12,000
November, 1995	34,500	18,100
December, 1995	34,500	17,200
Total	3,10,500	1,44,800

Export of Sugar by States

91. SHRI N.J. RATHVA : Will the Minister of FOOD be pleased to state :

(a) whether the Government have received requests from some State Governments for allowing them to export sugar to other countries;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the names of the sugar exporting States alongwith the names of the countries to which they are proposing to export sugar ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c) . As per the decision taken by the Government, the export is being undertaken by Indian Sugar and General Industry Export Import Corporation Limited (ISGIEIC), a notified export agency under provisions of Sugar Export Promotion Act, 1958. As such no other agency can be permitted to export sugar. However, on the request of the export agency, sugar for export has been released from some of the sugar factories located in the States of Uttar Pradesh, Maharashtra, Gujarat, Andhra Pradesh, Madhya Pradesh, Bihar, Tamilnadu, Pondicherry, Karnataka and Kerala. The sugar is being exported to Maldives, Somalia, Aden, France, Eritrea, Russia, Srilanka and Indonesia etc.

[English]

Integrated Forestry Project of Gujarat

92. SHRI RATILAL VARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Gujarat has sent a proposal in respect of Integrated Forestry Project, Phase-III to the Union Government to get it cleared from the World Bank;

(b) if so, whether the project has been cleared by the World Bank;

(c) if so, when and the progress made so far under the project; and

(d) if not, the stage at which the proposal is pending at present ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (d) . The Integrated Forestry project phase-III received from Govt. of Gujarat was posed to the World Bank for financial assistance but was not picked up by them. Subsequently this project was posed to Overseas Economic Cooperation Fund (OECF), Japan, who have agreed to support the project. Loan Agreements between OECF and Government of India in this respect has been signed during Jan. 1996.

Wildlife/Bird Sanctuary

93. SHRI BAL RAJ PASSI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received any proposal in regard to develop a Wildlife/Bird Sanctuary in Uttar Pradesh;

(b) whether the Government have also received such proposals from other States;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . Yes, Sir.

(c) and (d) . Proposals are received from States for development of national parks and sanctuaries, including bird sanctuaries and funds are provided under the Centrally Sponsored Scheme of "Development of National Parks and Sanctuaries". Details of the funds provided so far during 1995-96 for development of sanctuaries and national parks which are predominantly bird habitats are given in the attached Statement.

STATEMENT

Funds so far provided to Bird Sanctuaries of Uttar Pradesh during 95-96

Name of the Sanctuary	Rs. in Lakhs
1. Nawabganj Sanctuary	1.71
2. Samaspur Sanctuary	1.85
3. Vijay Sagar Sanctuary	3.53
4. National Chambal Sanctuary	2.30
5. Sursarovar Sanctuary	5.50
6. Lakh Bahosi Sanctuary	5.50
7. Saman Sanctuary	3.55
8. Surahatal Sanctuary	2.50
9. Okhla Sanctuary	11.45
Total	37.89